

2. Shivnarayan Gopal Singh Kalsangra @ Shivji;
3. Shyam Bhavarlal Sahu;
4. Major (Retd.) Ramesh Shivji Upadhyaya;
5. Sameer Sharad Kulkarni;
6. Ajay @ Raja Eknath Rahirkar;
7. Rakesh Dattatraya Dhawade @ Rao;
8. Jagdish Chintaman Mantre;
9. Lt. Colonel Prasad Srikant Purohit @ Balawant Rao @ Shreyak Ranadive;
10. Sudhakar Udaybhan Dhar Dwivedi @ Dayanand Padey @ Swami Amrutanand Devtirth @ Shankaracharya of Sharda Sarvagya Peeth;
11. Sudhakar Omkarnath Chaturvedi;
12. Praveen Venkatesh Takkalki @ Pravin Mutalik @ Pradeep V. Naik;
13. Sandeep Vishwas Dange;
14. Ramji Chandra Gopasingh.

(iv) Mecca Masjid blast case (2007):—

1. Devendra Gupta @ Bobby;
2. Lokesh Sharma @ Ajay Tiwari @ Ajay @ Kalu;
3. Sandeep V. Dange @ Vasudev @ Parmanand @ Ashwini @ Teacher;
4. Ram Chandra Kalsangra @ Ramji;
5. Sunil Joshi @ Manoj (deceased);
6. Naba Kumar Sarkar @ Swami Aseemanand.

(c) to (d) The investigation under section 173 (8) of CrPC by the National Investigation Agency (NIA) is in progress in all the above mentioned cases and the accused/suspects continue as such.

India new target for attacks by AL-Qaida

1167. SHRIMATI SHOBHANA BHARTIA:
SHRI N.K. SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether as per intelligence reports, India could be the new target for attacks by Al-Qaida terrorist group;

- (b) if so, the details of threat perceptions by various terrorist groups;
- (c) whether Government proposes to strengthen its forces including State forces to face such challenges; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) and (b) Yes, Sir, there are some intelligence inputs, though not specifically regarding plan to target India by Al-Qaida and Ilyas Kashmiri, an Al-Qaida/HUJI operative and his group.

(c) and (d) Government is committed to combat terrorism, extremism and separatism in all its forms and manifestations as no cause, genuine or imaginary can justify terrorism or violence. The Government continues to be alert to these threats and recalibrates its measures to combat terrorism by way of reviewing threat perception and a number of important decisions and measures have been taken. In order to deal with the menace of extremism and terrorism, the Government has taken various measures which *inter-alia*, include augmenting the strength of Central Para-Military Forces and to supplement the efforts of the State Governments in modernizing their Police forces.

The Central Government has already raised the total Battalion Strength of Central Armed police forces (CAPF) to 508 as on 30.06.2011 which was 359 prior to 2000. 88 Battalions are yet to be raised during the period from 2011-12 to 2013-14. After 2013-14, the total of Battalions of Central Armed Police forces will be 596.

Further, with a view to supplement the efforts of the State Governments in modernizing their police forces, the Government is implementing a non-plan scheme for Modernisation of State police Forces (MPF Scheme). Rs. 1157.64 crore in 2008-09, Rs. 1230 crores in 2009-2010 and Rs. 1224.63 crores in 2010-11 have been allotted/released to the State Governments under the MPF Scheme.

Rape with women constables in Kolhapur

†1168. SHRIMATI HEMA MALINI:
SHRI PRABHAT JHA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the case regarding rape of women constables coming to Kolhapur, Maharashtra for training has come to the notice of Government;
- (b) if so, the details thereof; and
- (c) the details of action taken for investigation in this regard so far?

†Original notice of the question was received in Hindi.